

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(17)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/45/IB/2017  
IN  
PETITION NUMBER : CP/551/(IB)/2017  
NAME OF THE PETITIONER(S) : <sup>BKL</sup>CKPL STEELS PVT LTD  
NAME OF THE RESPONDENT(S) : ASHOK MAGNETICS LTD  
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

Ramswamy Muggappa  
for.  
Arvind Suvatha

for Petitioner. BKL Steels Pvt. Ltd. Mr. R. J.

(99 529 51872)

ORDER

Counsel for Applicant present. No representation on behalf of R.P. Matter is adjourned for the presence of the RP, failing which appropriate order will be passed. Put up on 12.02.2018 at 10.30 A.M.

-sd/-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk